

MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO.2393  
TO BE ANSWERED ON 16.03.2017

**Pending of Court Cases**

2393. **SHRI SUSHIL KUMAR SINGH:**

Will the Minister of COAL be pleased to state:

- (a) whether court cases among employees, traders and the managements of Coal India Limited and its ancillary companies are on the rise and various petty cases which can be disposed off at the Department level are lying pending in various courts due to the indifference of the Departments;
- (b) if so, the total number of such cases registered and pending in various courts during the last three years and the current year; and
- (c) the amount spent on such cases and the number of cases disposed off during the said period, company-wise? ?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,  
POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a) to (c): The information is being collected and will be laid on the Table of the House.

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